

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 301 of 2013 & I.A. No. 397 of 2013

Dated : 9th July, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

North Municipal Corporation of Delhi ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. B.P. Agarwal
Mr. Ujjwal Kumar Jha

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1
Mr. Alok Shankar for R-2
Mr. Hasan Murtaza for R-3 & R-4

ORDER

Written submissions filed on behalf of the appellant.

Mr. Manu Sheshadri, learned counsel submits that he will file written submissions on behalf of the Delhi Commission today itself in the Registry after supplying copy of the same on the other sides. He is permitted to do so.

Learned counsel for the respondent nos. 2, 3 & 4 undertake to file their respective written submissions by 11th July, 2014 after serving copy of the same on the other sides. They are permitted to do so.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

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**(Rakesh Nath)
Technical Member**